

**GOVERNMENT OF INDIA
FINANCE AND COMPANY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:793

ANSWERED ON:22.11.2002

LICENCES OF COOPERATIVE BANKS

JYOTIRADITYA MADHAVRAO SCINDIA;RENUKA CHOWDHURY;SUSHIL KUMAR SAMBHAJIRAO SHINDE

Will the Minister of FINANCE AND COMPANY AFFAIRS be pleased to state:

- (a) the licences of co-operative banks cancelled by RBI during 2000-01, 2001-02 and 2002-03 till date, bank-wise and year-wise;
- (b) the grounds of their cancellation, bank-wise; and
- (c) the guidelines for opening and working of such banks?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND COMPANY AFFAIRS (SHRI ANANDRAO VITHOBA ADSUL):

- (a) to (c) The information is being collected and, to the extent available, will be placed on the Table of the House.